

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

Principal Bench, New Delhi

In

Execution Application No. 17/2020

In

Original Application No. 386/2017

In the Matter of: -

Rear Admiral A P IN Revi (Retd)

Applicant

Vs.

Delhi Jal Board & Ors.

Respondent(s)

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(N. K. Gupta)
Scientist 'E'

Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032

Place: Delhi

Date: 02.12.2020

JOINT INSPECTION REPORT
By
Central Pollution Control Board
&
Delhi Pollution Control Committee

As per

Hon'ble National Green Tribunal
(Order dated 07th September, 2020)

IN THE MATTER OF

Rear Admiral A P Revi (Retd)

Versus

Delhi Jal Board & Ors

Execution Application No. 17/2020

IN M.A. No. 238/2019

IN

Original Application No. 386/2017

“Inspection Report in the matter of Rear Admiral A P Revi (Retd) Versus Delhi Jal Board & Ors ,in Execution Application No. 17/2020 ,in M.A. No. 238/2019, in Original Application No. 386/2017”

1.0 Background:

Hon’ble NGT vide order dated 07.09.2020 in above said matter directed as follows:

“Let a joint Committee of the Central Pollution Control Board (CPCB) and the Delhi Pollution Control Committee (DPCC) verify the factual aspects and if the ground water is still being used for gardening in public parks by the DDA and the South Delhi Municipal Corporation, as alleged, instead of sewage treated water, appropriate remedial action may be ensured. The Committee may file its report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

2.0 Compliance to Hon’ble NGT directions:

In compliance to Hon’ble NGT directions, team comprising following officials of Delhi Pollution Control Committee and Central Pollution Control Board conducted inspections to verify compliance of Hon’ble NGT directions:

1. Sh Shyam Sunder, Environmental Engineer, DPCC
2. Sh Danish Meena, Scientist ‘B’, Central Pollution Control Board.

3.0 Observations

During inspection by joint committee on 03.11.2020, following observations are made:

1. It was found that treated effluent of STP at Vasant Kunj being utilized for horticulture purpose by Delhi Development Authority and South Delhi Municipal Corporation
2. Vasant Kunj Sewage Treatment Plant of Delhi Jal Board was found operational. OCMS reading depicts BOD-11.17 mg/l, COD-31.50 mg/l, TSS-16.71 mg/l, Ph 7.09. Photograph of display unit of OCEMs is depicted in Figure 1 of Annexure-I.
3. Delhi Development Authority and South Delhi Municipal Corporation has laid down necessary infrastructure for supply of treated water from Vasant Kunj STP to B&C Block, Vasant Kunj. OverHead tank of DDA and UGR tank of SDMC are shown in Fig 2 and Fig 3 of Annexure-I respectively.
4. Delhi Development Authority has laid waterlines from STPs of DJB installed overhead tanks of 50,000 litres for supplying treated water in B&C Block. SDMC has constructed UGR tank of 1,08,000-litre capacity for supplying treated water in 30 Nos park of B&C Block, Vasant Kunj.
5. During inspection DDA Bore well for B&C Block was found closed and not in use .Closed bore well is depicted in Fig 4 of Annexure-I.

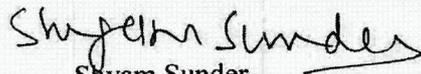
4.0 FINDINGS

Based on the inspections made, following findings are made:

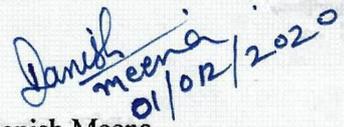
1. DDA is supplying treated water into B&C Block, Vasant Kunj parks.
2. SDMC is supplying treated water into B&C Blocks through interim arrangements by Diesel Genset as tender for installation of pump is under progress, which is scheduled to be completed by the end of November. Letter from SDMC is attached as annexure-II.
3. DJB has laid down pipelines in various sector of Rohini Zone. DDA has requested DJB to provide layout of these lines and to resolve issue of low-pressure supply in Pashcim Vihar so that treated water may be utilized in DDA parks & water bodies in Rohini zone and Paschim Vihar area. Letter from DDA is attached as annexure-III.

5.0 Recommendation:

1. DDA, SDMC and other similar agencies should take proactive measures for expansion of pipeline Network for distribution of treated water from operational STPs to nearby parks.
2. Existing issues between agencies for expediting supply of treated water in Parks to be taken up on priority. A person should be nominated from each agency for resolving inter agency disputes



Shyam Sunder,
Environmental Engineer
Delhi Pollution Control Committee



Danish Meena,
Scientist 'B',
Central Pollution Control Board



Fig 1 OCMS reading of Vasant Kunj STP during inspection.



Fig 2 50000 Litre overhead tank installed by DDA for supplying treated water in parks.



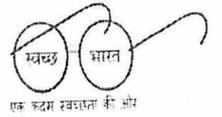
Fig 3 108000 Liter Underground tank installed by SDMC for supplying treated water in parks



Fig 4 Closed bore well inside B&C Block DDA Park.



**SOUTH DELHI MUNICIPAL CORPORATION
HORTICULTURE DEPARTMENT: SOUTH ZONE
GREEN PARK, NEW DELHI-110016**



No. DDH/SZ/SDMC/2020-21/ 1898

Date : 12.11.2020

Sub : In the matter Rear Admiral A P REVI (Retd.) Vs Delhi Jal Board & Ors. vide of Ex. App. No. 17/2020) in M.A. No. 238/2019 Ex. No.48/2017 (Earlier O.A. 386/2017)

Sub : CPCB letter no. A-19014/50/19/UPC-1 dated 27.10.2020

On the above subject cited above, the Action Taken Report as under :-

Sl.	Concerned Department	Action Taken Report
1.	HORTICULTURE DEPARTMENT SOUTH ZONE : SDMC	<ol style="list-style-type: none"> Laying of distributing/peripheral G.I. Pipe Line from reservoir/UGR to the all 13 nos. of parks at Sector A Pocket B & C Vasant Kunj has been laid down. BSES electric connection has been installed to connect pumping machine, but pumping machine is not installed to till date and the same will be installed by the E&M Department, SZ in shortly. Presently Hort. Deptt. South Zone is using Sewage Treated Water for irrigation of parks at Sector A Pocket B & C, Vasant Kunj through diesel powered engine which already been installed by E & M Deptt. South Zone on temporary basis as a stop gap arrangement. Additional efforts made by this department to supply of Sewage Water other parks at Sector A Pkt. A, Vasant Kunj which are not mentioned in Court case.
2.	PROJECT DEPARTMENT, SOUTH ZONE, SDMC	<ol style="list-style-type: none"> D.I. pipeline of 150 mm dia from STP to the reservoir has been laid down. Construction work for reservoir having capacity 108000 litter has been completed The pipeline from STP to reservoir has been checked and the reservoir is full with treated water.
3.	E&M, SOUTH ZONE SDMC	<ol style="list-style-type: none"> Third time tender procedure is completed for installation of Electrical Pump. (Copy enclosed) As a stop gap arrangement, diesel power pump set of 6 BHP capacity was installed on temporary basis.


Deputy Director (Hort.)
South Zone : SDMC

Sh. N.K. Gupta, Divisional Head UPC-I
CPCB, Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032

Subject: - Regarding Supply, installation, testing and commissioning of electric pump sets with allied E&M works at newly constructed Vasant Kunj Pumping station under South zone.

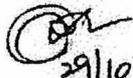
Ref. CPCB Meeting Notice vide No. F. No. A-19014/ 50/ 19-UPC-I Dated: 27.10.2020.

With reference to the above, it is submitted that an estimate was submitted on 11.02.2020 for the Supply, installation, testing and commissioning of electric pump sets with allied E&M works at newly constructed Vasant Kunj Pumping station under South Zone.

Meanwhile, for the interim arrangement a diesel engine Pump set of 6 BHP capacity was installed by Civil division on 15.01.2020 for supply of treated water to parks and as decided, the operation of the pump is being done by Horticulture department of SDMC.

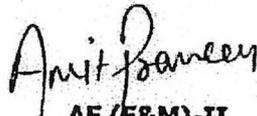
For installation of electric pump sets, the in-principle approval was accorded by the competent authority on 20.07.2020. Consequently, with prior approval of competent authority, tender was invited through NIT No. 1 vide EE (E&M)-II/ SDMC/ 2020-21/ 157 Dated: 19.09.2020, wherein no response received in the bid. Accordingly, the tender was re-invited through NIT No. 2 vide no. EE (E&M)-II/ SDMC/ 2020-21/ 207 Dated: 14.10.2020, wherein again no response received. The tender is again invited on 3rd time vide NIT No. 3 vide no. EE (E&M)-II/ SDMC/ 2020-21/D-223 Dated: 26.10.2020. The due date for opening of technical bid is 03.10.2020.

Therefore, the work of installation of electric pump sets shall be started immediately after getting the approvals of above mentioned tender at the earliest.


29/10/2020

EE (E&M)-II

LOKESH MEENA
Executive Engineer (E&M)-II
South Delhi Municipal Corporation


AE (E&M)-II
Amit Praveen
AE(Auto)/SDMC

JE (E&M)

मास्क का प्रयोग करें
दो गज की दूरी बनाये रखें
हाथ साबुन-पानी से अच्छे से धोयें

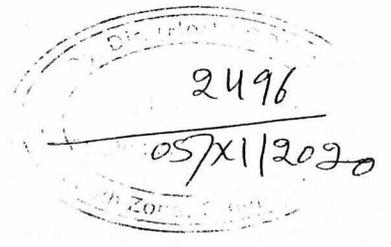


SOUTH DELHI MUNICIPAL CORPORATION
OFFICE OF THE EXECUTIVE ENGINEER (PROJECT)-II/SOUTH ZONE
UNDER SEWA NAGAR FLYOVER, NEW DELHI

No.: D/EE (Pr)-II SZ/2020-21/572

Dated: 28-10-2020

To,
The Executive Engineer (SDW)-V
Delhi Jal Board, Govt. of NCT of Delhi
Ring Road, Andrews Ganj,
New Delhi-110049.



Subject: Non supply of water from STP of Delhi Jal Board situated at B-4 V Kunj.

Sir,

In reference to your letter No. F.1/DJB/EE (SDW)-V/2020/1637 dated 0 2020 addressed to the DDH/ South Zone, SDMC, on the subject cited above, certified that:

1. The DI pipe line of 150 mm dia from STP Delhi Jal Board to the sec Pocket B & C is fit and functional.
2. The water meter being installed at STP of Delhi Jal Board is in wo condition.

sd/r
Assistant Engineer
Division(Pr)-I

- Copy to:**
1. SE (Pr) South Zone
 2. DDH/ South Zone
 3. EE(Pr)-II/South Zone

AM/ra 05/11/2020
An Mohd 05/11/2020

Wend
28/10/20
Assistant Engineer:
Division(Pr)-II

दिल्ली विकास प्राधिकरण
 DELHI DEVELOPMENT AUTHORITY
 प्रधानआयुक्त [कार्मिक, बागवानी एवं भू-दृश्य]
 OFFICE OF THE PR. COMMISSIONER (PERS., HORT. & LANDSCAPE)
 सी -1/115, विकास सदन, नई दिल्ली - 110023
 C-1/115, VIKAS SADAN, INA, NEW DELHI-110023

No. PC(Pers./Hort./LS)/EE(HQ)2020/DDA/307

Dated:12/11/2020

To

Sh. Rakesh Sahni ji,
 Chief Engineer (West)
 Delhi Jal Board
 New Delhi
 e-mail:- rakeshsahni1200@gmail.com

Sub:- Irregular supply of treated water for parks & water bodies and identification of DJB lines in Pashchim Vihar, Pashchimpuri and Vikaspuri area.

Sir,

This is to bring to your kind notice that Delhi Jal Board has laid STP line in Pashchim Vihar, Pashchim Puri area to make treated water supply is available to DDA parks. However, the supply is in very low pressure and irregular. It is requested to ask the concerned Division to ensure the supply of treated water in parks, so that borewells in parks may be closed.

Executive Engineer (HQ)
 O/o Pr. Commr. (Hort.) DDA

Copy to:-

1. Sh. N.K. Gupta Additional Director, Divisional Head (UPC)-I, CPCB for information please.
2. SE/Hort. Civil Circle-2, DDA for information and pursue the matter please.


 12/11/2020
 Executive Engineer (HQ)
 O/o Pr. Commr. (Hort.) DDA

दिल्ली विकास प्राधिकरण
DELHI DEVELOPMENT AUTHORITY
प्रधानआयुक्त [कार्मिक, बागवानी एवं भू-दृश्य]
OFFICE OF THE PR. COMMISSIONER (PERS., HORT. & LANDSCAPE)
सी -1/115, विकास सदन, नई दिल्ली - 110023
C-1/115, VIKAS SADAN, INA, NEW DELHI-110023

No. PC(Pers./Hort./LS)/EE(HQ)2020/DDA/ 308

Dated:-12/11/2020

To

Sh. Rakesh Sahni ji,
Chief Engineer (West)
Delhi Jal Board
New Delhi
e-mail:- rakeshsahni1200@gmail.com

Sub:- Identification of DJB's STP line in Rohini Zone to provide treated water in parks of DDA.

Sir,

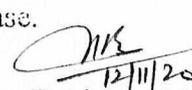
This is to bring to your kind notice that Delhi Jal Board has laid waterlines from STPs of DJB in various sectors of Rohini Zone. Officer of DDA Horticulture & Engineering Department have been pursuing in the office of Delhi Jal Board at Varunalaya & Rithala Plant to know the layout plan of these line, so that treated water may be utilized in DDA parks & water bodies in Rohini Zone as per the guidelines of Hon'ble NGT. Availability of treated water is also important for closure of borewells in parks.

In view of the above, it is requested to organise a joint inspection of DJB officers with DDA officers namely Sh. Trilochan Tyagi, EE/HCD-6 Mobile No. 9650184184 and Sh. Devendar Khokar, DD(Hort.) HD-5 Mobile No. 9891703652 who are well conversant about the already laid lines in Rohini area.

Executive Engineer (HQ)
O/o Pr. Commr. (Hort.) DDA

Copy to:-

1. Sh. N.K. Gupta Additional Director, Divisional Head (UPC)-I, CPCB for information please.
2. SE/Hort. Civil Circle-2, DDA for information and pursue the matter please.


12/11/2020
Executive Engineer (HQ)
O/o Pr. Commr. (Hort.) DDA


ShvG 16/11
ShDM

Item No. 01

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Execution Application No. 17/2020

IN

M.A. No. 238/2019

IN

Original Application No. 386/2017

Rear Admiral A P Revi IN (Retd)

Applicant(s)

Versus

Delhi Jal Board & Ors.

Respondent(s)

Date of hearing: 07.09.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Applicant: Rear Admiral A P Revi, Applicant in person

ORDER

1. This application seeks execution of order dated 26.10.2017 directing DDA/MCD that treated sewage water, supplied by the DJB, be used for gardening, instead of fresh water. Such direction obviously was to save fresh water for drinking and other such purposes for which treated water could not be used. Vide order dated 14.02.2020, the Tribunal considered M.A. 238/2019 filed by the Applicant for the same purpose. Joint inspection was got conducted and it was found that pipeline had already been laid down. The Tribunal directed that pending application for electricity connection may be immediately considered to facilitate compliance of orders of this Tribunal. The applicant was given liberty to move again, if necessary.

2. In the present application, the applicant has submitted that the DDA and the South Delhi Municipal Corporation (SDMC) are still not using the treated water in the parks and the ground water extraction is still continuing for gardening.

3. Let a joint Committee of the Central Pollution Control Board (CPCB) and the Delhi Pollution Control Committee (DPCC) verify the factual aspects and if the ground water is still being used for gardening in public parks by the DDA and the South Delhi Municipal Corporation, as alleged, instead of sewage treated water, appropriate remedial action may be ensured. The Committee may file its report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

The applicant may furnish a set of papers to the CPCB and the DPCC and file an affidavit of service within one week.

A copy of this order be sent to the CPCB and the DPCC by e-mail for compliance.

List for further consideration on 09.12.2020.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

September 07, 2020
Execution Application No. 17/2020
In M.A. No. 238/2019 In
Original Application No. 386/2017
SN